

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 6519 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Karimganj

Dated Guwahati, the 19th July, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. JKD/2023/3472 dated 28.06.2023

Madam,

With reference to the above, I am directed to inform you that Smti Ranjumoni Pegu, Munsiff No.1, Karimganj has been granted permission to avail HTC for the block period of 2022-2023, to travel to Gohpur, w.e.f 08.07.2023 to 23.07.2023, by the shortest possible route, as per existing Rules.

Smti Pegu may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 6520-6523 /A.
Copy to:-

Dated 19/07/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Ranjumoni Pegu, Munsiff No.1, Karimganj, with reference to her letter dated 20.06.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR(VIGILANCE)

